



Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
(Power Section) Civil Secretariat,
Jammu/Srinagar

Notification
Jammu, the 18th Of April, 2018

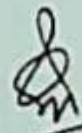
SRO 176 : - In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Bharat Bhushan Sharma L/A Naib Tehsildar, Saroor Tehsil Drabshalla to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within his respective territorial jurisdiction of District Kishtwar.

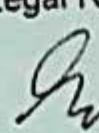
Sd/-
(Abdul Majid Bhat)
Secretary to Government
Department of LJ&PA.

NO. LD(P) /2007/1-Kishtwar

Dated: - 18 -04 -2018

1. Commissioner/Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu
3. Registrar General, J&K High Court, Jammu.
4. District Magistrate Kishtwar. This is with reference to his letter No.456-57/DM/K dated 06-04-2018.
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette
6. SRO Section, Department of L,J& PA (w.7 s.c)


18/4
(Khurshid Ahmad Bhat)
Deputy Legal Remembrance.


18/4/2018